

Daily Board Date:-05.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
S.CT.H.CT. TIME BOUND				
1	1404/17	1. Mr. Shashikant Tukaram Salvi Vs 1.Mr. Mohammadali Yusuf Bagdadi	Shri. L. K. Tripathi	
ARGUMENTS				
2	4240/13	AKBARALI AHMEDALLI ANSARI Vs ASGARALLI AHMEDALLI ANSARI AND ORS	RAHUL B HASURKAR	
3	2692/15	Mr. Naseebullah Sukha Vs 1.Mumbai Metropolitan Region Development Authority	Ms S.P Associates	
4	2693/15	Mr. Zahoor Inamullah Kha Vs 1. Mumbai Metropolitan Region Development Authority	Ms S.P Associates	
5	2694/15	Mr. Zuber Inamullah Khan Vs 1.Mumbai Metropolitan Region Development Authority	Ms S.P Associates	
6	2695/15	Mr. Naeem Mohammad Yusuf Vs 1.Mumbai Metropolitan Region Development Authority	Ms S.P Associates	
ARGUMENT PH.				
7	5700/06	m s choudhury and choudhary india ltd Vs state of maharashtra and 4 ors	M S INDIA LAW Rao Rane Vaishali Maindad	
DAILY BOARD FOR POSTING DIARY				
1	St. 4539/20			

Daily Board Date:-06.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
S.CT.H.CT. TIME BOUND				
1	875/11	OUR LADY OF VAILANKANNI AND PERPETUAL SUCCOUR Vs ST. MICHAELS CHURCH AND ORS.	PM. BHATT	
ARGUMENTS				
2	2961/16	Shri. Dilip Ratanshi Rambhia Vs The City Survery Officer	Pradnya Pednekar and Nirmala K. Bhosale	
3				
4				
5				

Daily Board Date:-07.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
DAILY BOARD FOR POSTING DIARY				
1	St. 4485/20			
2	SU 548/10 (Disp.off)			
3	St. 4605/20			
4	St. 4618/20			
5	St. 4688/20			
6	St. 4665/20			
7				
8				
9				
10				
11				
12				

Daily Board Date:-08.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
ORDER				
1	1089/14 Counter claim 04/15	AVDHUT JAGGANNATH TOTE Vs 1. MS VARDHAMAN DEVELOPERS	M.A.DUDHANE	
2	2132/16	Mr. Shivprasad Mangruram Kori Vs 1.Mrs. Pinky Sunil Ghosh	Mr. Vidnyan S.Daware	
3	695/17	Amit Laxman Nivangune Vs 1.MHADA 2.MBRRB	Anil S. Khratmol	
4	2832/19	Noor Ahmed Zahoor Ahmad Shaikh Vs Zahida Maqbool Shaikh	Kapil Shetye	
5	RP 293/19	M/s. Prabhat General Agency and Ors. - Petitioners (Org. Defts.) Vs Mr. Manish Jhunjuwala - Respondent (orig. Plff.)	Yatin R. Shah	
ARGUMENT PH.				
6	646/17	Smt. Geeta Dilip Johar Vs 1.The Senior Police Inspector 2.Mumbai Municipal Corporation	B.D. Palshetkar	
CH/S ORDER				
7	624/19	Balwant Kupoorchandji Sisodiya Ors. Vs Salehbhai T. Miyajiwala Ors.	Sandeep Sharma	
DAILY BOARD FOR POSTING DIARY				
1	St. 4469/20			
2	St. 4470/20			
3	St. 4471/20			

Daily Board Date:-09.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
ORDER				
1	4494/13	MASHUK AHMED QURESHI AND ORS Vs HEMAND R BHASKAR AND ORS	SHRI K ANDREWS	
ARGUMENTS				
2	9108/200 0	THE MUNICIPAL CORPN OF BRIHAN MUMBAI Vs 1 UP ADS PVT LTD AND ANR	M S M V KINI AND CO	
3	1943/15	1.Yogesh Gavan Gaikwad Vs 1.Gavan Rajaram Gaikwad	M.M.Shetty	
DAILY BOARD FOR POSTING DIARY				
1	St. 4174/20			
2				
3				
4				
5				